

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 15.02.2021 (MONDAY)**

**COURT – III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 671 of 2020 & I.A No. 2116 of 2020	Amardeep Singh Bhatia Vs. Abhishek Nagori, Liquidator of Asian Natural Resources (India) Ltd. & Ors.  <b>With</b>	Henna George	Arvind Kumar Gupta Mukund P. Unni-R1
<b>2.</b>	Comp. App. (AT) (Ins) No. 792 of 2020	Vitol S.A Vs. Abhishek Nagori & Ors.	Arvind Kumar Gupta	Mukund P. Unny-R1 Heena George-R8 Arvind Kumar Gupta-R2, R4, R4, R6 & R8
<b>3.</b>	Comp. App. (AT) (Ins) No. 819 of 2020	Amit Airy Vs. C & S Electric Ltd. & Anr.	Nakul Jain	Rahul Malhotra-R1 Mansij Arya-R2 AjitWagh-RP
<b>4.</b>	Comp. App (AT) (Ins) No. 887 of 2020	Abhimanyu Agrawal Vs. Bank of India & Anr.	Neha Gupta	

### **For Hearing**

<b>5.</b>	Comp. App. (AT) (Ins) No. 717 of 2020	Kolla Koteswara Rao Vs. Dr. S.K. Srihari Raju & Anr.	Aaditya Vijay Kumar	Mithun Shashank-R1 Pankaj Bhagat-R2 Subramanyam BKV-IRP
<b>6.</b>	Comp. App. (AT) (Ins) No. 930 of 2020	Nitin Garg Vs. State Bank of India & Ors.	Iswar Mohapatra	Meera Murali-R1 Abhishek Anand Kunal Godhwani-R2 Dinkar Singh-R3

**Copy to: -**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By the order of Hon'ble Acting Chairperson  
-sd/-  
Registrar**